

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. Nos, 420 & 413 of 1997.

Friday this the 12th March, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

O.A. 420/97.

K.P. Stephen,
Store Keeper,
Doordarshan Maintenance Centre,
Kakkanad, Permanent Address:
Kurishinkal House,
Ottamachery,
Thickal P.O., Cherthala. .. Applicant

(By Advocate Shri T.C. Govindaswamy)

Vs.

1. Union of India through
the Secretary to the
Government of India,
Ministry of Information and
Broadcasting, New Delhi.
2. The Director General,
Doordarshan Kendra,
Mandi House, New Delhi.
3. The Director General,
All India Radio, New Delhi.
4. The Station Engineer,
Doordarshan Maintenance Centre,
Kakkanad, Kochi.
5. The Station Director,
All India Radio,
Trivandrum - 14.
6. The Station Engineer,
All India Radio,
Devikulam, Idukki District.
7. Shri P.D. Saju,
Upper Division Clerk,
All India Radio,
Devikulam. .. Respondents

(By Advocate Shri Govindh K Bharathan, SCGSC (for R.1-6)
By Advocate Shri Shafik M.A. (for R-7)

O.A. 413/97

1. K. Ravi,
Lower Division Clerk,
Doordarshan Maintenance Centre,
Kakkanad, Kochi, residing at:
Kochukolla Parambil,
Post Thuravur, Sherthalai.
2. P. Ambika, W/o Unnikrishnan,
Lower Division Clerk,
High Power Transmission,
Doordarshan, Kochi, residing at:
Kezhuppilli House,
Kadavanthara, Kochi-20. Applicants

(By Advocate Shri T.C. Govindaswamy)

Vs.

1. Union of India through
the Secretary to the Government,
of India, Ministry of Information
and Broadcasting, New Delhi.
2. The Director General,
Doordarshan Kendra,
Mandi House, New Delhi.
3. The Director General,
All India Radio,
New Delhi.
4. The Station Engineer,
Doordarshan Maintenance Centre,
Kakkanad, Kochi.
5. The Station Engineer,
High Power Transmission,
Doordarshan Kendra, Kochi.
6. The Station Director,
All India Radio,
Trivandrum - 14.
7. The Station Engineer,
All India Radio,
Devikulam, Idukki District.
8. Shri N. Ayyappan Nair,
Lower Division Clerk,
All India Radio,
Devikulam, Idukki District.
9. Smt. Alice Saju,
Lower Division Clerk,
All India Radio,
Devikulam, Idukki District. Respondents

(By Advocate Shri Govindh K Bharathan, SCGSC (for R.1-7)

(By Advocate Shri Shafik M.A. (for R.8 & 9)

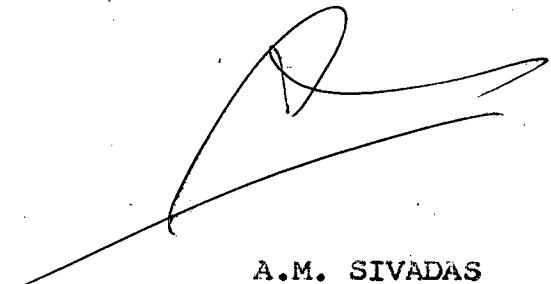
The application having been heard on 12th March, 1999,
the Tribunal on the same day delivered the following:

ORDER

It is submitted by the learned counsel for the official respondents that the applicants are completing their tenure at Devikulam by April 1999 and thereafter they will be posted to their choice station i.e., Cochin. The learned counsel appearing for the applicants submitted that the O.A. can be disposed of recording this submission.

2. The submission made by the learned counsel for the official respondents is recorded. The Original Applications are disposed of accordingly. No costs.

Dated the 12th day of March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

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